General Assembly. This item has not yet come up for discussion before the General Assembly.

## Implementation of Tashkent Agreement

655. Shri Vasudevan Nair: Shri Surendra Pal Singh: Shri Warior: Shri P. C. Borooah: Shri Bhagwat Jha Azad: Shri S. C. Samanta: Shri Subodh Hansda: Shri M. L. Dwivedi: Shri R. S. Pandey: Shri Shree Narayan Das: Shri H. C. Linga Reddy: Shri P. R. Chakraverti: Shri Vishwa Nath Pandey: Shrimati Savitri Nigam: Dr. L. M. Singhvi: Shri Firodia: Shri Basappa: Shri R. Barua: Shrimati Tarkeshwari Sinha: Shri D. C. Sharma: Shri Yashpal Singh: Shri Onkar Lal Berwa: Shri Bibhuti Mishra: Shri K. N. Tiwary: Shri Bade: Shrj Hukam Chand Kachhavaiva: Shri Vishram Prasad: Shri Maheswar Naik: Shri Mohan Swarup: Shri Surendranath Dwivedy: Shri Hem Barua: Shri Hari Vishnu Kamath: Shri Nath Pai: Shrj Liladhar Ketoki: Shri N. R. Laskar: Shri Alvares: Dr. Mahadeva Prasad: Shri Basumatari: Shrimati Maimoona Sultan: Shri Daljit Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether the recent exchange of correspondence between India and Pakistan on the question of holding the next round of talks in accordance with the terms of the Tashkent Agreement has borne any fruit; (b) if so, the result thereof; and

(c) the venue and date for such a meeting?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). In the recent exchange of correspondence between India and Pakistan for holding another meeting under the Tashkent Declaration, the Government of India have repeatedly made clear their desire to discuss all outstanding differences between India and Pakistan without pre-conditions with a view to implementing the Tashkent Declaration fully and normalising and improving relations between the two countries. As earnest of their desire to implement the Tashkent Declaration, the Government of India have taken concrete steps such as the unilateral lifting of ban on trade, release of the impounded cargoes and offer to open all land traffic checkposts between India and Pakistan to facilitate trade and travel between the two countries.

The Government of Pakistan have not responded positively to our proposals to hold another meeting under the Tashkent Declaration or to the concrete offers made by us to normalise relations. Instead, the Government of Pakistan have insisted that the Government of India should give prior assurances in regard to the Kashmir question in advance of another meeting under the Tashkent Declaration. This stand amounted to attaching pre-conditions for a meeting which is not in conformity with the Tashkent Declaration. It has been clarified to Pakistan that further implementation of the Tashkent Declaration can best be achieved by the two sides meeting without preconditions with a sincere desire to expanding the areas of agreement and making as much progress as is possible in as many fields as is possible, without making progress on any particular issue a bar to progress on others. Pakistan's opposition to such an approach has prevented the exchange of communications between the two Governments from becoming fruitful and

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it has therefore not been possible to arrange a meeting with Pakistan for the present.

## Iranian Jets for Pakistan

656. Shri Indrajit Gupta: Shri Surendra Pal Singh: Shri M. L. Dwlvedi; Shri Subodh Hansda: Shri Bhagwat Jha Azad: Shri S. C. Samanta: Dr. M. M. Das: Shri P. C. Borooah: Shri Naval Prabhakar: Dr. L. M. Singhvi: Shri Firodia: Shri Shree Narayan Das: Shri R. S. Pandey: Shri Maheswar Naik: Shri Bibhuti Mishra: Shri K. N. Tiwary: Shri Onkar Lal Berwa: Shrimati Renuka Ray: Shri Surendranath Dwivedy: Shri Nath Pai: Shri Hem Barua: Shri Hari Vishnu Kamath: Shri Harlsh Chandra Mathur:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that sometime back, Iranian Government gave a definite assurance to India that ninety odd F. 86 Sabre Jets, which Iran had sent to Pakistan earlier for servicing and repairs, will soon be withdrawn from Pakistan and taken back to Iran;

(b) if so, whether any time schedule has been laid down by Iran for the withdrawal of these fighter planes from Pakistan; and

(c) if so, whether that schedule is being adhered to by Iran?

The Minister of External Affairs (Shri SWaran Singh): (a) to (c). Government of Iran had reiterated that the aircraft sent to Pakistan were on'y for repair, servicing and modifications, and will return to Iran. According to latest advice from the West German authorities, who had sold the aircraft to Iran for her use, all F-86 aircraft except the few still under servicing have already returned to Iran. We have been advised that the few still under servicing will also return to Iran.

## Avro-748 Plant at Kanpur

657. Shri Daji: Shri Surendra Pal Singh: Shri S. M. Banerjee: Shri Nambiar: Shri Umanath: Shri Onkar Lal Berwa: Shri Hari Vishnu Kamath: Shri Hari Vishnu Kamath: Shri Hem Barua: Shri K. C. Pant:

Will the Minister of Defence be pleased to state:

(a) whether Government have been successful in finding ways and means of utilising the full productivity of AVRO-748 plant at Kanpur;

(b) if so, the rate of production of this plant and who are the prospective buyers of these planes; and

(c) their demands and the extent to which they have been met?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): (a) and (b). When the factory for the manufacture of HS 748 was set up at Kanpur in 1959, the indication was that over 150 aircraft would be manufactured. The present order is only for 27 aircraft from the IAF and 15 aircraft from IAC. As a consequence of the smaller order, it has not been possible to build up to the originally planned rate of production. The available plant at Kanpur is assessed as adequate for an annual production of 9 aircraft per year. The existing establishment of personnel at the Kanpur factory is sufficient for the production of 5 aircraft per year. IAC is the principal prospective buyer of the HS 748 aircraft. It is not possible to build up to the installed capacity unless an adequate order for HS 748 is placed. IAC may have further requirements for HS 748 aircraft as a result of increasing passenger traffic